

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A. 843/2022

I.A. 2495/2020

IN C.P.(IB)-457(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2024**

NAME OF THE PARTIES Finquest Financial Solutions Pvt Ltd.

V/s.

Kanchan Nanubhai Desai

(Anoushka Medicare & Diagnostics Private Limited)

SECTION 95 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **22.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)